

Annexure – 4

Name of the corporate debtor: Delhi Control Devices Pvt Ltd; Date of commencement of CIRP: 15.02.2019 (Date of revival: 05.07.2019); List of creditors as on: 15.11.2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
			NIL	NIL	NIL	NIL	NIL	NIL	NIL					

** L & T Finance Ltd. claim has been considered as Unsecured as plant & machinery as exclusive charged to them does not exist/ found in the books and premises.

Note : All claims shall be settled as per provision of Insolvency & Bankruptcy code (IBC). Admit amount is subject to modification upon producing/ finding substantive information/ documents/ evidence till approval of the plan.

The Distribution of payment shall be as per provision of IBC upon approval of the plan and upon due diligenc of the claim documents/ produce original claim documents in due process to monitoring committee.

The claimant can check their claim during office hours. Please submit your further documents to IRP/RP, if any discrepancies. The same shall be rectified in due course.

Date 15.11.2020
Place Delhi

Ashok Kumar Gupta
Resolution Professional of Delhi Control Devices Pvt. Ltd. -under CIRP
IBBI/IPA-003/IP-N00010/2016-17/10072